

West Bengal Act VIII of 1955

THE WEST BENGAL APPROPRIATION (No. 2) ACT, 1955.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 31st March, 1955.]

An Act to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1955.

Whereas it is expedient to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1955;

It is hereby enacted in the Sixth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation (No. 2) Act, 1955. Short title.

2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees eight crores, eighty-four lakhs, forty-two thousand, four hundred and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1955; in respect of the services specified in column 2 of the Schedule. Issue of Rs. 8,84,42,401 out of the Consolidated Fund of West Bengal for the year 1954-55.

3. The sums authorized to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1955. Appropriation.

(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1	2	3		
Grant No.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
1	4—Taxes on Income Other than Corporation Tax.	94,000	..	94,000
4	9—Stamps	67,000	..	67,000
8	13—Other Taxes and Duties ..	1,11,000	2,600	1,13,600
9	17—Interest on works for which capital accounts are kept.	..	2,42,000	2,42,000
11	22—Interest on Debt and Other Obligations.	..	25,50,000	25,50,000
13	25—General Administration—General Administration.	18,69,000	5,000	18,74,000
14	27—Administration of Justice ..	4,96,000	7,000	5,03,000
17	30—Ports and Pilotage	96,000	..	96,000
20	38—Medical	12,700	12,700
21	39—Public Health	1	..	1
22	40—Agriculture—Agriculture ..	1,15,62,800	..	1,15,62,800
26	81A—Capital Outlay on Electricity Schemes outside the Revenue Account.	7,36,000	..	7,36,000
27	43—Industries—Cottage Industries ..	2,25,200	..	2,25,200
31	47—Miscellaneous Departments—Fire Services.	2,79,000	..	2,79,000
33	50—Civil Works	11,000	11,000
34	54—Famine	78,97,000	..	78,97,000
36	54B—Privy Purses and Allowances of Indian Rulers.	14,000	..	14,000
38	56—Stationery and Printing ..	5,86,000	..	5,86,000
41	57—Miscellaneous—Other Miscellaneous Expenditure.	64,36,000	1,58,000	65,94,000
	82—Capital Account of other State Works outside the Revenue Account.	31,71,000	..	31,71,000
	Total Grant No. 41 ..	96,07,000	1,58,000	97,65,000

VIII of 1955.]

(Schedule.)

1	2	3		
Grant No.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
42	57—Miscellaneous—Expenditure on displaced persons.	2,31,000	..	2,31,000
	82—Capital Account of other State Works outside the Revenue Account—Expenditure on displaced persons.	56,06,000	..	56,06,000
	Loans and Advances bearing interest—Loans and Advances to displaced persons.	49,53,000	..	49,53,000
	Total Grant No. 42 ..	1,07,90,000	..	1,07,90,000
44	63—Extraordinary charges in India ..	26,60,000	18,000	26,78,000
48	82B—Capital Outlay on Road and Water Transport Schemes outside the Revenue Account.	17,12,100	..	17,12,100
49	85A—Capital Outlay on State Schemes of Government Trading.	..	26,000	26,000
50	Public Debt—Floating Debt	2,76,82,000	2,76,82,000
52	Loans and Advances bearing interest ..	89,26,000	..	89,26,000
	Grand Total ..	5,77,28,101	3,07,14,300	8,84,42,401